

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.214/2018
Un-numbered Company Appeal (AT) No. ___/2018
(F.No.29/10/2018/NCLAT/UR/1023

In the matter of:

Shri Parvesh Kumar Jain Appellant

Versus

Shri Brijesh Uppal Respondent

Appearance: None.

05.12.2018

No one appeared on behalf of the Appellant. Put up again on
07.12.2018 before the Registrar Court.

(Peeush Pandey)
Registrar